

**NOTIFICATION NO. 141 /2015**

**I**

The Civil Judges mentioned in Column (2) below are transferred and posted to the posts noted against their names in Column (3) below :

Sl.No. (1)	Name and designation of the Officer (2) Thiru/Tmt/Selvi	Transferred and posted as (3)
1	S.PRIYA VII Metropolitan Magistrate, George Town, Chennai.	Metropolitan Magistrate, Fast Track Court at Magisterial Level - III Saidapet, Chennai vice Ms.C.UMAMAHESWARI, promoted
2	M.VASANTHA KUMAR, VI Metropolitan Magistrate, Egmore, Chennai.	Registrar, Court of Small Causes Chennai vice Thiru.A.PHILIP NICHOLAS ALEX, promoted
3	K.S.KAYALVIZHI, XIV Metropolitan Magistrate, Egmore, Chennai.	Special Metropolitan Magistrate -II, Special Court for Exclusive Trial of Land Grabbing Cases, Chennai in the existing vacancy
4	G.JAYAVEL, XVI Metropolitan Magistrate, George Town, Chennai.	Additional District Munsif Kancheepuram vice Thiru.G.PRABAGARAN, transferred
5	K.ANANTHAVEL, XVIII Metropolitan Magistrate, Saidapet, Chennai.	Principal District Munsif Poonamallee vice Ms V.SUTHA, promoted
6	N.SULTAN ARIBEEN, XXI Metropolitan Magistrate, Egmore, Chennai.	Judicial Magistrate, Alandur vice Ms.P.VIDHYA, promoted
7	K.SUDHA RANI, IX Metropolitan Magistrate, Saidapet, Chennai.	XII Judge, Court of Small Causes Chennai vice Ms.M.ARUNDHADHI, transferred
8	N.RAJALAKSHMI, XVII Metropolitan Magistrate, Saidapet, Chennai.	Judicial Magistrate No. I Kancheepuram vice Ms.U.MONICA, promoted

9	S.SIVASUBRAMANIAN, XIII Metropolitan Magistrate, Egmore, Chennai.	Metropolitan Magistrate, Fast Track Court at Magisterial Level – I, Egmore, Chennai vice Ms.D.SUJATHA, promoted
10	N.VENKATESAN, XXII Metropolitan Magistrate, Egmore, Chennai.	Additional District Munsif Poonamallee vice Ms.C.KALAIPONNI, promoted
11	G.CHRISTIAN, XV Metropolitan Magistrate, George Town, Chennai.	Judicial Magistrate, Thiruvottiyur in the existing vacancy
12	R.SELVANAYAGI KANNAN, Judicial Magistrate No. III, Madurai	Judicial Magistrate No. I Madurai vice Ms.D.THRIVENI, transferred
13	M.BREETHA, II Additional District Munsif, Nagercoil	Principal District Munsif Nagercoil vice Thiru.P.THANGAVEL, promoted
14	V.M.NEESH, Additional District Munsif, Valliyoor	Principal District Munsif, Valliyoor vice Ms.S.HEMA, promoted
15	M.MURTHY, Judicial Magistrate No.II, Thanjavur	Judicial Magistrate No.I, Thanjavur vice Thiru.C.SIVAKUMAR , transferred
16	K.KAVITHA, Judicial Magistrate No.III, Dindigul	Judicial Magistrate No.I, Dindigul vice Thiru.C.B.VEDAGIRI, transferred
17	B.SARAVANAN, Additional District Munsif, Lalgudi	Principal District Munsif cum Judicial Magistrate, Lalgudi vice Thiru.S.JOHN SUNDARLAL SURESH, promoted
18	N.VIJAYALAKSHMI, Additional District Munsif, Namakkal	Principal District Munsif Namakkal vice Thiru.T.MUNUSAMY, promoted
19	G.NARGIS KARIM, Judicial Magistrate No.V, Tiruchirappalli	Judicial Magistrate No.I, Tiruchirappalli vice Thiru.S.GOPINATHAN, promoted
20	N.S.MEENACHANDRA, Judicial Magistrate No. IV, Vellore	Judicial Magistrate No. I, Vellore vice Thiru.A.MUMMOORTHY, transferred
21	K.MOHAN, Judicial Magistrate No. III, Cuddalore	Judicial Magistrate No. I, Cuddalore in the existing vacancy
22	G.RADHAKRISHNAN, Additional District Munsif –cum- Judicial Magistrate No. II, Karaikal	Principal District Munsif-cum-Judicial Magistrate No. I, Karaikal in the existing vacancy
23	P.RAJA RAM, II Additional District Munsif, Coimbatore	Principal District Munsif, Coimbatore vice Thiru.N.ALAGESAN, promoted
24	A.PRABAVATHI,	Judicial Magistrate No. III

	Judicial Magistrate No. II, Cuddalore	Cuddalore vice Thiru.K.MOHAN, transferred
25	A.PASUMPON SHANMUGAIAH, Judicial Magistrate No. II, Srivilliputhur	Principal District Munsif -cum -Judicial Magistrate No. I, Srivilliputhur vice Ms.S.PADMA, promoted
26	S.ASSEEN BANU, Judicial Magistrate No. II, Hosur	District Munsif –cum- Judicial Magistrate No. I, Hosur vice Thiru.V.RAVICHANDRAN, promoted
27	G.PRABAGARAN, Additional District Munsif, Kancheepuram	Principal District Munsif Kancheepuram vice Ms.V.P.SUGANDHI, promoted
28	M.NAMBIRAJAN, Judicial Magistrate No. III, Coimbatore	Judicial Magistrate No. I, Coimbatore vice Ms.K.RENUGADEVI, transferred
29	C.MOHANRAM, II Additional District Munsif , Tiruchirappalli	Principal District Munsif, Tiruchirappalli vice Ms.R.NANDHINI DEVI, promoted
30	K.KANYA DEVI, Additional District Munsif, Madurai	Principal District Munsif, Madurai vice Thiru. G.SARAN, promoted
31	R.V.RAJAKUMAR, Judicial Magistrate No. VI, Coimbatore	Judicial Magistrate No. II, Coimbatore vice Thiru.C.VIJAYKARTHIK, transferred
32	A.MUMMOORTHY, Judicial Magistrate No. I, Vellore	Judicial Magistrate No. II, Vellore vice Ms.P.REVATHY, promoted
33	L.MAHESWARI, XI Judge, Court of Small Causes, Chennai	X Judge, Court of Small Causes Chennai vice Thiru.E.BAKTHAVACHALU, promoted
34	K.KRISHNAPRIYA, III Additional District Munsif, Coimbatore	I Additional District Munsif, Coimbatore vice Thiru.K.DHAYANITHI, promoted
35	A.PREMAVATHY, Additional District Munsif, Tiruvannamalai	Principal District Munsif, Tiruvannamalai vice Thiru.G.KULASEKARAN, promoted
36	K.RENUGADEVI, Judicial Magistrate No. I, Coimbatore	Judicial Magistrate No. III, Coimbatore vice Thiru.M.NAMBIRAJAN, transferred
37	M.ARUNDHADHI, XII Judge, Court of Small Causes, Chennai	XI Judge, Court of Small Causes Chennai vice L.MAHESWARI, transferred
38	C.VEDIYAPPAN, Judicial Magistrate No.VIII, Coimbatore	Judicial Magistrate No. IV, Coimbatore vice Ms.A.DEEPA, promoted
39	C.B.VEDAGIRI, Judicial Magistrate No. I,	Judicial Magistrate No. II, Dindigul vice Thiru.M.SEYADHU

	Dindigul	SULAIMAN USSAIN, transferred
40	P.KAVITHA, Judicial Magistrate No. II, Nagapattinam	Judicial Magistrate No.I, Nagapattinam vice Ms.G.SARASWATHI, promoted
41	C.VIJAYKARTHIK, Judicial Magistrate No. II, Coimbatore	Judicial Magistrate No.V, Coimbatore vice Thiru.R.RAJAVELU , transferred
42	D.MOHANKUMAR, Judicial Magistrate No. II, Sankari	Judicial Magistrate No. I, Sankari vice Ms.M.PARAMESWARI, promoted
43	R.RATHINAVELPANDIAN, Judicial Magistrate No. II, Dharmapuri	Judicial Magistrate No. I, Dharmapuri in the existing vacancy
44	M.SHUNMUGAVEL RAJ , I Additional District Munsif, Kuzhithurai	Principal District Munsif, Kuzhithurai in the existing vacancy
45	J.K.DHILIP, III Additional District Munsif , Tiruchirappalli	I Additional District Munsif, Tiruchirappalli vice Ms.S.ROHINI, promoted
46	A.CHELLAPANDIAN, II Additional District Munsif, Kuzhithurai	I Additional District Munsif, Kuzhithurai vice Thiru.M.SHUNMUGAVEL RAJ , transferred
47	R.A.S.ANANDARAJ, Additional District Munsif cum Judicial Magistrate, Ambur	Principial District Munsif, Ambur in the existing vacancy
48	S.CHANDRA SEKAR, III Additional District Munsif, Kallakurichi	I Additional District Munsif, Kallakurichi vice Thiru.J.VASUDEVAN, transferred
49	S.MUMTAJ , Additional District Munsif, Tirupathur	Principial District Munsif, Tirupathur vice Thiru.P.SRIKUMAR, promoted
50	S.JEEVA PANDIAN, Additional District Munsif, Padmanabhapuram	Principal District Munsif, Padmanabhapuram vice Thiru.G.SUDHAGAR, promoted
51	J.JENITHA , Judicial Magistrate No. III, Nagercoil	Judicial Magistrate No.II, Nagercoil in the existing vacancy
52	S.PALANI , I Additional District Munsif-cum- Judicial Magistrate No. I, Ulundurpet	Principal District Munsif, Ulundurpet vice Thiru.A.S.RAJA, promoted
53	C.SIVAKUMAR , Judicial Magistrate No. I, Thanjavur	Judicial Magistrate No. III, Thanjavur vice Ms.C.KARTHIKA, promoted
54	S.N.DHANANJEYAN ,	Judicial Magistrate No. III, Madurai vice

	Judicial Magistrate No. V, Madurai	Ms.R.SELVANAYAGI KANNAN, transferred
55	C.SENTHIL KUMAR , Judicial Magistrate No. III, Tirunelveli	Judicial Magistrate No. V, Tirunelveli vice Ms.GAJARA R.JIJI, promoted
56	D.THRIVENI, Judicial Magistrate No. I, Madurai	Judicial Magistrate No. IV, Madurai in the existing vacancy
57	K.MALARKODI, Judicial Magistrate No. II, Tiruvannamalai	Judicial Magistrate No. I, Tiruvannamalai vice Ms.K.VIJAYA, promoted
58	M.SEYADHU SULAIMAN USSAIN , Judicial Magistrate No. II, Dindigul	Judicial Magistrate No. III, Dindigul vice Ms.K.KAVITHA, transferred
59	R.LALITHA RANI, II Additional District Munsif, Ulundurpet	I Additional District Munsif –cum- Judicial Magistrate No. I, Ulundurpet vice Thiru.S.PALANI, transferred
60	R.RAJAVELU, Judicial Magistrate No. V, Coimbatore	Judicial Magistrate No. VI, Coimbatore vice Thiru. R.V.RAJAKUMAR, transferred
61	F.REHANA BEGUM , Judicial Magistrate No. IV, Tiruchirappalli	Judicial Magistrate No. III, Tiruchirappalli vice Ms.K.ALLI, promoted
62	T.PITCHAIRAJAN , I Additional District Munsif, Kumbakonam	Principal District Munsif, Kumbakonam in the existing vacancy
63	M.CHITTIBABU , Judicial Magistrate No. II, Chengalpattu	Judicial Magistrate No. I, Chengalpattu vice Ms.S.K.ANGALAESWARI, promoted
64	S.VENKATESAN , Additional District Munsif, Gingee	Principal District Munsif, Gingee in the existing vacancy
65	J.VASUDEVAN, I Additional District Munsif, Kallakurichi	II Additional District Munsif, Kallakurichi in the existing vacancy



## II

The candidates mentioned in Column (2) below, provisionally selected for appointment to the post of Civil Judge by direct recruitment and appointed to act temporarily as Civil Judges in the Tamil Nadu State Judicial Service in G.O.(4D) No.49, Home (Courts-I) Department, dated 20.08.2015, are posted to the posts mentioned in Column (3) against their respective names :-

Sl.No. (1)	Name of the candidate (2) Thiru/Tmt./Selvi	Posted as (3)
1	D.THIRUNAVUKKARASU	Judicial Magistrate No. IV, Tiruchirappalli vice Ms.F.REHANA BEGUM transferred
2	M.NAGAPPAN	Judicial Magistrate No. V, Tiruchirappalli vice Ms.G.NARGIS KARIM transferred
3	G.PALANI KUMAR	District Munsif, Musiri vice Thiru.V.ANANTHAN, promoted
4	M.RAVICHANDRAN	I Additional District Munsif, Kumbakonam vice Thiru.T.PITCHAIRAJAN, transferred
5	S.VIPICEE	Principal District Munsif, Dindigul vice Ms.N.UMA RANI, promoted
6	S.PRINCE SAMUVEL RAJ	District Munsif, Pudukkottai vice Ms. A.MALARVIZHI, promoted
7	C.KALAIYARASI REENA	Judicial Magistrate, Aranthangi vice Thiru.T.BALAMURUGAN, promoted
8	K.MOHANAPRIYA	III Additional District Munsif, Kallakurichi vice Thiru.S.CHANDRA SEKAR, transferred
9	P.K.DHAMAYANTHI	II Additional District Munsif, Ulundurpet vice Ms.R.LALITHA RANI, transferred
10	J.ANITHACHRISTY	Judicial Magistrate No. II, Kulithalai vice Ms.A.P.LATHA, promoted
11	S.D.AYSH BEGUM	District Munsif, Jayamkondam vice Thiru.P.ESWARAMURTHI, promoted
12	K.S.SHABEENA	Judicial Magistrate No. V, Madurai vice Thiru.S.N.DHANANJEYAN, transferred
13	R.PANDY	Judicial Magistrate No. VII, Coimbatore vice Thiru.T.V.HEMANANDAKUMAR, promoted
14	S.VADIVEL	Judicial Magistrate, Thuraiyur vice Ms.R.THOTHIRAMARY, promoted

15	N.VISWANATH	Additional District Munsif, Madurai vice Ms.K.KANYA DEVI, transferred
16	P.MAHINDRA VARMA	District Munsif, Perambalur vice Ms.G.M.VASANTHI, promoted
17	V.UDAYASURIYA	District Munsif- cum -Judicial Magistrate, Thittakudi vice Thiru.S.UTHAMARAJ, promoted
18	S.SUBRAMANI	II Additional District Munsif, Virudhachalam in the existing vacancy
19	K.RAMESH	Judicial Magistrate No. II, Cuddalore vice Ms.A.PRABAVATHI, transferred
20	V.A.TAMILARASI	Judicial Magistrate No. VI, Madurai in the existing vacancy
21	C.JAYACHANDARAN	District Munsif, Paramakudi in the existing vacancy
22	S.SANTHANAKUMAR	District Munsif –cum-Judicial Magistrate, Rameswaram in the existing vacancy
23	S.KALYANA MARIMUTHU	District Munsif –cum- Judicial Magistrate, Kamudhi vice Thiru.S.GANAPATHISAMY, promoted
24	G.PADMAVATHI	II Additional District Munsif, Tirukoilur in the existing vacancy
25	R.MANOHARAN	District Munsif, Thanjavur vice Thiru.N.PRABAKAR, promoted
26	S.PRASAD	Judicial Magistrate, Pattukottai vice Ms.J.MOHANA, promoted
27	P.CHANDRASEKAR	Additional District Munsif, Lalgudi vice Thiru.B.SARAVANAN, transferred
28	A.SARANYA	Judicial Magistrate, Additional Mahila Court, Madurai in the existing vacancy
29	P.KALAI NILA	Judicial Magistrate, Alangudi vice Thiru.S.KIRUBAHARAN MATHURAM, promoted
30	S.BASKARAN	District Munsif –cum- Judicial Magistrate , Andipatti vice Thiru.C.M.SARAVANAN, promoted
31	R.MANIVASAGAN	District Munsif, Uthamapalayam vice Thiru.J.VENKATESAN, promoted
32	A.SARAVANA SENTHIL KUMAR	District Munsif- cum- Judicial Magistrate, Tiruppathur vice Thiru.G.MUTHUKUMARAN, promoted
33	R.M.SUBATHRA	Judicial Magistrate No. II, Tiruvannamalai vice Ms.K.MALARKODI,

		transferred
34	N.GNANASAMBANDAM	District Munsif, Sivagangai vice Thiru.V.S.KUMARESAN, promoted
35	V.L.SANTHOSH	Additional District Munsif, Dindigul vice Thiru.V.JOHN MINO, promoted
36	B.RISANA PARVEEN	Judicial Magistrate, Nilakottai vice Ms.K.N.NAGALAKSHMI DEVI, promoted
37	M.JAYAMANI	Judicial Magistrate No. II, Sankari vice Thiru.D.MOHANKUMAR, transferred
38	R.VIJAYAN	Judicial Magistrate I, Mannargudi vice Thiru.T.PANNEERSELVAM, promoted
39	KS.RAJESH KUMAR	District Munsif, Ramanathapuram in the existing vacancy
40	M.JAYANTHI	District Munsif, Nilakottai vice Ms.A.K.K.RAJINI, promoted
41	K.SUJATHA	District Munsif, Polur in the existing vacancy
42	V.MURALITHARAN	District Munsif, Arani in the existing vacancy
43	T.RAJESH RAJU	District Munsif-cum -Judicial Magistrate, Uthangarai vice Thiru.V.DAMODARAN, promoted
44	S.SANTHI	Judicial Magistrate No. II, Hosur vice Ms.S.ASSEEN BANU, transferred
45	E.SELVARAJ	District Munsif, Sirkali in the existing vacancy
46	T.GOKULAKRISHNAN	District Munsif, Tiruvarur in the existing vacancy
47	M.MURUGANANTHI	District Munsif, Theni vice Thiru.A.THIRUVENKATA SEENIVASAN, promoted
48	G.YUVARAJ	Judicial Magistrate, Sirkali vice Ms.M.S.MANIMEKALAI, promoted
49	K.NILAVARASAN	Principal District Munsif-cum-Judicial Magistrate , Vandavasi in the existing vacancy
50	K.YUVARAJ	Judicial Magistrate, Fast Track Court at Magisterial Level, Dharmapuri vice Ms.K.R.JOTHI, promoted
51	N.SURESH	District Munsif, Dharapuram vice Thiru.R.VENKATASUBRAMANIAN, promoted
52	M.SANTHOSHAM	Judicial Magistrate No. II, Thoothukudi in the existing vacancy

53	V.S.BALAMURUGAN	Judicial Magistrate No. VIII, Coimbatore vice Thiru.C.VEDIYAPPAN, transferred
54	T.BHARATHI	II Additional District Munsif, Coimbatore vice Thiru.P.RAJA RAM, transferred
55	K.R.PADMA KUMARI	District Munsif –cum- Judicial Magistrate, Vedasandur vice Thiru.M.VADIVEL, promoted
56	L.RAGUPATHIRAJA	District Munsif, Udumalpet vice Thiru.P.GANESAN, promoted
57	R.KARTHIKEYAN	Judicial Magistrate No. III, Tirunelveli vice Thiru.C.SENTHIL KUMAR, transferred
58	A.MOHAMED ALI	District Munsif cum Judicial Magistrate , Thirumayam vice Thiru.T.P.VADIVELU, promoted
59	C.DINESHKUMAR	Judicial Magistrate (Fast Track Court at Magisterial Level), Nagapattinam in the existing vacancy
60	J.NAGALAKSHMI @ VIJAYARANI	Judicial Magistrate (Fast Track Court at Magisterial Level), Thanjavur vice Ms.K.R.LEELA, promoted
61	G.ARUNKUMAR	Judicial Magistrate II, Mannargudi vice Ms.G.SUNDARARAJAN, promoted
62	A.KADHIRAVAN	Judicial Magistrate (Fast Track Court at Magisterial Level), Kovilpatti in the existing vacancy
63	K.NALINIDEVI	District Munsif, Kovilpatti vice Thiru.G.SARATHRAJ, promoted
64	B.SOUNDHARYA	District Munsif -cum -Judicial Magistrate, Vilathikulam in the existing vacancy
65	G.ASHOK PRASATH	District Munsif, Sathankulam in the existing vacancy
66	G.PRIYA	Judicial Magistrate, Palani vice Thiru.G.VIJAYAKUMAR, promoted
67	T.SUNDARRAJAN	Judicial Magistrate , oor vice Ms.V.ANURADHA, promoted
68	P.EZHILARASI	District Munsif, Coonoor vice Thiru.S.RAVISHANKER, promoted
69	K.VISWANATHAN	Additional District Munsif, Gudalur in the existing vacancy
70	P.BALA MURUGAN	Judicial Magistrate, Pandalur in the existing vacancy
71	P.SUBBULAKSHMI	Judicial Magistrate (Fast Track Court at

		Magisterial Level-I), Coimbatore vice Ms.R.ARULMOZHISELVI, promoted
72	J.STARLI	Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Coimbatore in the existing vacancy
73	V.RADIKA	Additional District Munsif, Chengam in the existing vacancy
74	P.ALLI	Judicial Magistrate No. II, Dharmapuri vice Thiru.R.RATHINAVEL PANDIAN, transferred
75	R.SARAVANA BABU	Judicial Magistrate, Additional Mahila Court, Cuddalore in the existing vacancy
76	K.CHANDRAKASABOOPATHI	District Munsif, Harur in the existing vacancy
77	T.PRAVEEN KUMAR	Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Perambalur in the existing vacancy
78	G.RAGOTHAMAN	Judicial Magistrate, Mudukulathur in the existing vacancy
79	V.GEETHA	Judicial Magistrate No. II, Sattur in the existing vacancy
80	RAJA S RAMYA	Judicial Magistrate, Mobile Court, Erode in the existing vacancy
81	T.MALATHI	Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Virudhunagar in the existing vacancy
82	K.VIGNESMADHU	Judicial Magistrate, Mobile Court Madurai in the existing vacancy
83	A.VANITHA	Judicial Magistrate (Fast Track Court at Magisterial Level), Thiruthuraipoondi in the existing vacancy
84	K.SHANMUGAM	Judicial Magistrate, Mobile Court Namakkal in the existing vacancy
85	S.BABU	Additional District Munsif, Padmanabhapuram vice Thiru.S.JEEVA PANDIAN, transferred
86	P.S.A.NISHANTHINI	Judicial Magistrate, Ambattur vice Thiru.D.SIVAKUMAR, promoted
87	K.SEGANASBANU	Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Cuddalore in the existing vacancy
88	A.KANNAN	Additional District Munsif, Gingee vice Thiru.S.VENKATESAN, transferred
89	N.NILAVESHWARAN	Judicial Magistrate, Fast Track Court at Magisterial Level, Tiruvannamalai in the

		existing vacancy
90	P.SRIDEVI	Additional District Munsif, Vandavasi in the existing vacancy
91	S.MUNUSAMY	Special Judicial Magistrate, Special Court for Exclusive trial of Land Grabbing Cases Namakkal in the existing vacancy
92	R.SATHEESKUMAR	Judicial Magistrate, Sivakasi vice Thiru.R.JOSEPH JOY, promoted
93	P.SUMITHA	Judicial Magistrate No. III, Tirupathur in the existing vacancy
94	C.RAJASEKAR	Judicial Magistrate No. IV, Tirupathur in the existing vacancy
95	C.M.VETRIMANI	Judicial Magistrate No. III, Vellore in the existing vacancy
96	K.BASKAR	Additional District Munsif, Tirupathur vice Ms.S.MUMTAJ, transferred
97	N.RAMESH	District Munsif, Sholinghur in the existing vacancy
98	V.ACHUTHAN	Judicial Magistrate, Sholinghur vice Ms.C.JAYASREE, promoted
99	G.RUBANA	Additional District Munsif –cum- Judicial Magistrate, Ambur vice Thiru.R.A.S.ANANDARAJ, transferred
100	A.VANATHI	Judicial Magistrate, Rajapalayam vice Thiru.K.ARUNACHALAM, promoted
101	R.RAJESWARI	Principal District Munsif, Tirunelveli vice Ms.THIRUMAGAL, promoted
102	A.MUTHU ESAKKI	Judicial Magistrate No. II, Wallajahpet in the existing vacancy
103	N.BHARATHIRAJAN	Judicial Magistrate, Pudukkottai vice Ms.M.PUSHPARANI, promoted
104	V.VANNAMALAR	District Munsif, Gudiyatham vice Thiru.S.RAJASIMMAVARMAN, promoted
105	M.KADARKARASELVAM	Judicial Magistrate No. IV, Vellore vice Ms.N.S.MEENACHANDRA, transferred
106	M.ALIMA	Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Krishnagiri in the existing vacancy
107	T.SINDHU MATHI	Judicial Magistrate.(Fast Track Court at Magisterial Level), Pattukottai in the existing vacancy
108	V.LAVANYA	Judicial Magistrate, Mobile Court Tiruchirappalli in the existing vacancy

109	P.RANGARAJ	Judicial Magistrate No. V, Vellore in the existing vacancy
110	K.RAMKUMAR	Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Erode in the existing vacancy
111	G.RAMASANKARAN	Judicial Magistrate No. II, Thanjavur vice Thiru.M.MURTHY, transferred
112	S.GOPALAKANNAN	Judicial Magistrate, Dharapuram vice Thiru.G.SRIRAMAJEYAM, promoted
113	N.ANU PRIYA	Judicial Magistrate No.VII, Madurai in the existing vacancy
114	V.BHARATHA DEVI	Judicial Magistrate, Additional Mahila Court, Perambalur in the existing vacancy
115	A.K.PADMAPRIYA	Judicial Magistrate No. II, Chengalpattu vice Thiru.M.CHITTIBABU, transferred
116	K.S.MALATHI	Judicial Magistrate No. IV, Tirunelveli vice Thiru.R.SUNDARIAH, promoted
117	M.PRAVEENA	Judicial Magistrate, Sankarankovil in the existing vacancy
118	SARANYA SELVAM	Judicial Magistrate No. II, Nagapattinam vice Ms.P.KAVITHA, transferred
119	C.SUBASHINI	District Munsif-cum-Judicial Magistrate, Paramathy vice Thiru.D.BALU, promoted
120	T.NITHYAKALA	Judicial Magistrate No. II, Srivilliputhur vice Thiru.A.PASUMPON SHANMUGAIAH, transferred
121	K.M.KALAIARASI	Judicial Magistrate, (Fast Track Court at Magisterial Level), Thoothukudi in the existing vacancy
122	K.ROSE KALA	Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Thoothukudi in the existing vacancy
123	R.TAMILARASI	I Additional District Munsif, Nagercoil in the existing vacancy
124	B.ROSELIN	Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Tiruppur in the existing vacancy
125	INIYA KARUNAGARAN	Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Tiruchirappalli in the existing vacancy
126	RD.GURULAKSHMI	Principal District Munsif-cum- Judicial Magistrate, Eraniel in the existing vacancy
127	N.PREETHI	Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Villupuram in the existing vacancy

128	B.DIVYA DHAYANAND	Judicial Magistrate (Mobile Court) Villupuram in the existing vacancy
129	G.ANANTHI	Judicial Magistrate No. III, Nagercoil vice Ms.J.JENITHA transferred
130	D.SHOBA DEVI	Judicial Magistrate, Fast Track Court at Magisterial Level-II, Nagercoil in the existing vacancy
131	V.VIJAYALAKSHMI	Additional District Munsif, Namakkal vice Ms.N.VIJAYALAKSHMI, transferred
132	B.MUTHULAKSHMI	Principal District Munsif, Tiruchengodu vice Ms.R.NANTHINI, promoted
133	S.SUGANTHI	Judicial Magistrate, Additional Mahila Court, Tiruchirappalli in the existing vacancy
134	V.SIVAGAMASUNDARY	Judicial Magistrate, Fast Track Court at Magistrate Level-I, Madurai vice Thiru.N.SUNDARAM, promoted
135	R.ABDUL SALAM	II Additional District Munsif, Kuzhithurai vice Thiru.A.CHELLAPANDIAN, transferred
136	S.SHAPNA	Special Judicial Magistrate, Special Court for Exclusive Trial of Land Grabbing Cases, Madurai in the existing vacancy
137	S.NARMADHA	II Additional District Munsif, Tiruchirappalli vice Thiru.C.MOHANRAM, transferred

### III

The candidates mentioned in Column (2) below, have been selected to the post of Civil Judge, by direct recruitment in the Puducherry Judicial Service, in the following seniority based on merit and the same has been communicated to them vide High Court's Notification in R.O.C.No.1/2014/Rec.Cell, dated 3.3.2015. They have been appointed, as such, on purely temporary and ad hoc basis, in the Puducherry Judicial Service in the Office Order noted against their names in Column (3), and they are posted to the posts mentioned against their respective names in Column(4) below:-

<b>Sl.No. (1)</b>	<b>Name of the candidate Thiru/Tmt./Selvi (2)</b>	<b>Office Order in which appointed (3)</b>	<b>Posted as (4)</b>
1	G.SIVAKUMAR	Office Order No.816/22/2015-LD, Law Department, Government of Puducherry , dated 26.06.2015	Principal District Munsif, Pondicherry, vice Thiru.N.S.SRIVATHSAN, promoted
2	K.PRABU	Office Order No.816/23/2015-LD, Law Department, Government of Puducherry , dated 26.06.2015	I Additional District Munsif, Pondicherry vice Thiru.A.RAMESH, promoted
3	S.VENGADALAKSHMI	Office Order No.816/24/2015-LD, Law Department, Government of Puducherry , dated 08.07.2015	Additional District Munsif -cum -Judicial Magistrate No. II Karaikal vice Thiru.G.RADHAKRISHNAN, transferred
4	S.DHANALAKSHMI	Office Order No.816/25/2015-LD, Law Department, Government of Puducherry , dated 26.06.2015	Judicial Magistrate No. I, Pondicherry vice Thiru.S.EZHIL VELAVAN, promoted
5	A.PRABU	Office Order No.816/26/2015-LD, Law Department, Government of Puducherry , dated 26.06.2015	Judicial Magistrate No. II, Pondicherry vice Thiru.G.VIJAYAKUMAR, promoted

**HIGH COURT, MADRAS.  
DATED: 15..09.2015.**

**SD/- P.KALAIYARASAN,  
REGISTRAR GENERAL**

**R.O.C.No.32/2015/Con.B2**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Civil Judges - Transfer and postings -  
Notification issued - Joining instructions – Issued – Reg.

Ref: High Court's Notification No. 141/ 2015 dated : 15.09.2015.

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The Civil Judges, who have been transferred and posted in the High Court's Notification cited above, are required to handover charge of their respective posts to any of the nearest District Munsifs/Judicial Magistrates/ District Munsif-cum-Judicial Magistrates/Judges, Court of Small Causes, Chennai/ Metropolitan Magistrates, Chennai, as the case may be, on 16/9/2015 A.N. and take charge of their respective new posts on 18/09/2015 F.N., without fail.

The Civil Judges, who have been transferred and posted in the same station, in which they are now functioning vide High Court's Notification cited above, are required to get themselves relieved from their respective present posts on 18/9/2015 F.N. by handing over charge of their respective posts to their successor/any of the nearest District Munsifs/Judicial Magistrates/ District Munsif-cum-Judicial Magistrates/Judges, Court of Small Causes, Chennai/ Metropolitan Magistrates, Chennai, as the case may be, and take charge of their respective new posts immediately on the same day.

The officers who relieve the officers under transfer, are required to hold full additional charge of their respective additional posts till successors take charge / until further orders, as the case may be.

The Civil Judges, who have been transferred in the High Court's Notification cited above but not given posting therein, are required to await posting orders / to await posting order, after handing over charge of their respective posts to their successor, as the case may be.

**HIGH COURT, MADRAS.**

**DATED: 15..09.2015.**

**SD/- P.KALAIYARASAN,**

**REGISTRAR GENERAL**